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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors.	
CP 1555/12	TP 116/16	For order			

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIJIT ATUR S AKASH Bantia	Rehlioner	194

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is absent. No representation for Respondent. Matter is listed today for passing order. Orders are under preparation. List it on 23/02/2018.

Member (T)

Member (J)